

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/170/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES
NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N. A. Mohamed Noor Counsel for Petitioner	->	Sri. maruthi Electrical Enterprises	
R. Parthasarathy Abhinav Parthasarathy		Counsel for the Respondent	B. Abhinav

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that he has not received any instructions from his client in relation to the proposal for compromise mooted by the respondent and prayed time for the same. Considering his request and in the interest of justice, I am inclined to give a final opportunity to the petitioner to make his submissions. Put up on 21.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)